

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER JUDICIAL
: Ms. ANURADHA SANJAY BHATIA – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2023 AT 10:15 A.M.

| TC/CP. Nos. | CA/IA No. | Section / Rule | Name of Parties |
|------------------------|-----------------------------------------------|---------------------------------------------|-----------------------------------------------------------------------------------------------------|
| TCP(IB)/106/9/AMR/2019 | Main Case | 9 of IBC | CMR Transport Contractors Company Pvt Ltd Vs ISR Infra Pvt Ltd |
| | Rest. A(IBC)/01/2023 in IA(IBC)/75/2022 | U/r 11, 48 r/w 49 of NCLT Rules, 2016 | M/s. Siddhartha Civil Works Pvt. Ltd Vs. Pradeep Kumar Sravanam (R.P) M/s. ISR Infra Pvt. Ltd |

ORDER

Rest. A(IBC)/01/2023 in IA(IBC)/75/2022:-

None appears for the Applicant. Ms.J.V.L.Bharati, Ld. Counsel for the Respondent present and seeks some more time to appoint a new liquidator. Hence, list the matter on 07.12.2023.

Sd/-
MEMBER TECHNICAL

Sd/-
MEMBER JUDICIAL